

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 5 of 15, CA 1 of 16, CA 5 of 16 and CA 46/16 in CP 54/14	TP-65/16	For hearing	397/ 398	C. Vallinarayan Vs C. Krishnaiah Chetty & Sons.P. Ltd. & 9 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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① Udayarkar. R
Avinash. B }

Respondents 1 & 10

(2) B.R.Dhanalakshmi
for Adv. for R2-R7
9448497302

R2-R7

B.R. Dhanalakshmi

(3) Syed Shujath Maud
Adv. for R8
8892558777.

R8.

ORDER

Counsel for Petitioner is present. Counsel for Respondent 1 & 10; Counsel for R2 to R7; Counsel for R8 are present. Matter is again listed for passing order on memo on 11/12/2017.

Member (T)

Member (J)